

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL ZONE BENCH AT DELHI

OA NO 795 OF 2023 (PB)

IN THE MATTER OF:

NEWS ITEM TITLED "THIRD OF INDIA, S COASTLINE VULNERABLE TO
EROSION - HERE ARE THE WORST-HIT STATES" APPEARING IN INDIAN
EXPRESS DATED 06.12.2023

..... Applicant

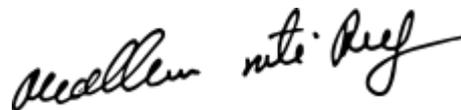
Vs

NATIONAL COSTAL ZONE MANAGEMENT AUTHORITY AND OTHERS

... Respondents

REPORT FILED BY THE APCZMA 4th RESPONDENT

DATE- 04.03.2024



**M/s MADHURI DONTI REDDY
ADVOCATE**

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

#26, S2, Royal Castle, 26, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL Principal Bench
AT New Delhi

Original Application No. 795 of 2023 (PB)

Andhra Pradesh Coastal Zone Management Authority

... Respondent

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It is certified that all the documents contained in the above annexure are true copies.

Date:

Report on the Hon'ble NGT Original Application No. 795 of 2023 with reference to the News item appearing in Indian Express dated 06.12.2023 entitled "Third of India's Coastline vulnerable to erosion—here are the worst-hit states"

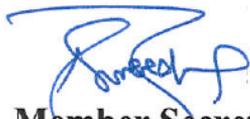
It is to submit that Andhra Pradesh Coastal Zone Management Authority (APCZMA) has received a notice dated 28.12.2023 from the Hon'ble NGT, Principal Bench, New Delhi regarding listing of OA No. 795 of 2023 on the News item appeared in Indian Express on 06.12.2023 entitled "Third of India's Coastline vulnerable to erosion—here are the worst-hit states". The APCZMA was directed to appear before the Hon'ble NGT on 16.01.2024 either in person or by a pleader with report. In this regard, the following are submitted:

- a. Earlier, Sri C.H. Balamohan filed an Original Application (O.A.No.04 of 2013 (SZ)) in the Hon'ble NGT regarding the protection of the Coast from environmental degradation and destruction & to protect the coastal ecology and livelihood of coastal communities.
- b. The Hon'ble NGT disposed the OA No. 04/2013 (SZ) vide order dt. 11.04.2022. The operational paragraph of the above order is as following:-

"Coastal State/UT to finalize the CZMP and get them approved by MoEF, within 2 months. The approved CZMP shall contain the parameters as listed in the CRZ 2019 Notification including High, Medium and Low erosion stretches for such erosion prone areas. SMP shall be prepared as illustrated by NIOT for such erosion prone areas. Further stated that, preparation/ updation of their SMPs, for such identified eroding stretches shown in the CZMPs within six months. Pending preparation/ updation of such SMPs by the Coastal States/UTs, no further hard structures for erosion control be raised or constructed".
- c. The National Center for Coastal Research (NCCR), Ministry of Earth Science (MoES) vide mail dated 26.10.2022 informed that they are undertaking detailed mapping of Shoreline changes along the Indian coast to devise shore protection measures.
- d. The NCCR has published a report on "Shoreline Changes Assessment along the Andhra Pradesh Coast" as a part of National Shoreline Assessment System (N-SAS) in the month of January, 2023. This report "National Assessment on Shoreline Changes along the Indian Coast – Andhra Pradesh"

prepared by NCCR serves as a status report on shoreline changes for the period 28 years (1990 to 2018) using 11 shoreline data sets. It provides details of shorelines changes, shoreline vulnerability for erosion/ accretion, land loss/ land gain etc., for India – Andhra Pradesh coast.

- e. The APCZMA vide letter dt. 01.11.2023 had requested the Secretary, Ministry of Earth Sciences (MoES), New Delhi to prepare the Shoreline Management Plan (SMP) for the State of Andhra Pradesh through NCCR, MoES in order to save the eroding coast of Andhra Pradesh. The copy of the letter dated 01.11.2023 is herewith submitted as **Annexure-I**.
- f. The APCZMA has reviewed the status of preparation of SMP with NCCR Officials on 01.12.2023. Further, the status of preparation of SMP with NCCR Officials and concerned Stakeholder Departments was reviewed by APCZMA on 12.12.2023. As a part of preparation of SMP, the NCCR conducted Stakeholder consultation in the Coastal Districts of Andhra Pradesh in the month of December, 2023.
- g. As informed by the NCCR, the Shoreline Management Plan for the State of Andhra Pradesh is under preparation and it will be completed soon.
- h. The Environment, Forests, Science and Technology (EFS&T), Govt. of Andhra Pradesh vide letter dated 31.01.2020 had requested the Director, National Centre for Sustainable Coastal Management (NCSCM), MoEF&CC, Govt. of India, Anna University Campus, Chennai to take up preparation of Coastal Zone Management Plans (CZMPs) for the State of Andhra Pradesh, as per the provisions laid under CRZ Notification, 2019. The CZMPs are being prepared by the NCSCM and will be completed soon. The copy of the letter dated 31.01.2020 is herewith submitted as **Annexure-II**.
- i. Further, it is to submit that while processing of applications with respect to projects/ activities such as groynes, ports, harbours etc., received by APCZMA for CRZ clearance, the APCZMA is inviting NCCR officials for the meetings of APCZMA to offer their suggestions / opinions, on case to case basis.


Member Secretary
APCZMA & APPCB

O/c



सत्यमेव जयते

Andhra Pradesh Coastal Zone Management Authority (APCZMA),
Andhra Pradesh
Ministry of Environment Forests & Climate Change
Government of India
Paryavaran Bhavan, APIIC Colony Road, Gurunanak Colony,
Autonagar, Vijayawada-520007



Letter No. 12 (a)/CRZ/APCZMP/2015- 617

Date: 01.11.2023

To
The Secretary,
Ministry of Earth Sciences (MoES),
Govt. of India, Prithvi Bhavan,
Opp. Indian Habitat Centre,
Lodhi Road, New Delhi - 110003.

Sir,

Sub: APCZMA - Preparation of Coastal Zone Management Plan (CZMP) for the State of Andhra Pradesh, as per the provisions of the CRZ Notification 2019 - Preparation of Shoreline Management Plan for Andhra Pradesh - Reg.

01.11.2023
DESPATCH
VVS

Ref: Hon'ble NGT Order dt. 11.01.2022 in OA No. 04 of 2013.

In the reference cited, the Hon'ble NGT had issued directions to the Coastal States of India to prepare Shoreline Management Plan to protect the erosion of Sea Shore by adopting suitable remedial measures before taking up any coastal protection measures.

In the recent times the coast of Andhra Pradesh is facing severe erosion and many of the infrastructures like roads, buildings and other basic amenities have got damaged. The phenomenon is increasing day by day.

In view of the above, there is dire requirement to prepare Shoreline Management Plan for Andhra Pradesh to find scientific solutions to address the intensifying coastal erosion problems.

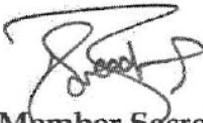
It is requested that the Ministry may support the Govt. of Andhra Pradesh by preparing shore line management plan for Andhra Pradesh through National Centre for Coastal Research (NCCR) and suggest solutions to address the present problem of coastal erosion.

It is therefore requested that Shoreline Management Plan (SMP) of Andhra Pradesh may be prepared through NCCR in order to save the eroding coast of Andhra Pradesh.

The APPCB will provide necessary logistic support and local hospitality.

We look forward for a favorable reply in this regard.

Yours faithfully,


Member Secretary
(2/2) APPCB & APCZMA
u.m.

Copy to

1. The Director, National Centre for Coastal Research (NCCR), Ministry of Earth Sciences, 2nd Floor, NIOT Campus, Velachery - Tambaram Main Road, Pallikaranai, Chennai, Tamil Nadu 600100 for information.
2. The Spl. Chief Secretary to Govt., EFS&T Dept., Govt. of A.P. for kind information.

GOVERNMENT OF ANDHRA PRADESH
ENVIRONMENT, FORESTS, SCIENCE AND TECHNOLOGY (ENV.Sec.I) DEPARTMENT

Letter.No.EFS01-ENVOPEST(CZMA)/7/2019-SEC-I, Dated: 31.01.2020

From
The Special Chief Secretary to Government,
E.F.S & T Department,
A.P.Secretariat,
Velagapudi.

To
The Director,
National Centre for Sustainable Coastal Management (NCSCM),
Koodal Building,
Anna University Campus,
Chennai - 600025(w.e)

Sir,

Sub: E.F.S & T Dept.,- EFS&T Dept.,- APCZMA - Preparation of Coastal Zone Management Plan (CZMP) for the State of Andhra Pradesh under provisions of CRZ Notification 2019 - Requested - Reg.

- Ref : 1.From the Chairman, APPCB, Lr.No.12(a)/APCZMA/CRZ/APCZMP/2019, dated : 17.07.2019.
2. Govt., Lr. No.EFS01-ENVOPEST(CZMA)/7/2019-SEC.I, Dated: 28.09.2019.
3. From Sri.C.K. Misra, Secy. to GoI, Ministry of Environment, Forest and Climate Change, D.No.12-1/2019-1A-III, Dated: 16.10.2019
4. Govt., Lr.No.EFS01-ENVOPEST (CZMA)/7/2019-SEC.I, Dated:25.10.2019
5. NCSCM, Chennai, Lr.No.NCSCM/CZMA/AP/19-0617-, dated : 01.11.2019
6. Letter Received from the Member Secretary, APPCB, Lr.No.12 (a)/APCZMA/CRZ/APCZMP/2019, Dated :12.11.2019

&&&

I invite your attention to the subject cited and inform that earlier the Government of Andhra Pradesh entrusted the task relating to preparation of APCZMP to National Centre for Sustainable Coastal Management(NCSCM), Chennai in 2017 and requested to convey willingness to undertake the revision of APCZMP as per CRZ - 2019 Notification of Government of India and also requested to communicate the terms and conditions of the engagement along with the fees and the timeframe in which the above exercise will be completed vide letter 2nd cited.

2. The Member Secretary, A.P.Pollution Control Board vide letter sixth cited, has informed that the Director, National Centre for Sustainable Coastal Management (NCSCM) vide their letter fifth cited, has sent the revised proposal for preparation of Coastal Zone Management Plan(CZMP) of Andhra Pradesh as per the CRZ Notification 2019 and requested the Government to approve the proposal with the revised cost of Rs.1,98,66,480/- and also requested to address a letter to the National Centre for Sustainable Coastal Management (NCSCM), Chennai in this regard.

3. Government have examined the above proposal and decided to entrust the project to National Centre for Sustainable Coastal Management (NCSCM), Chennai for preparation of Coastal Zone Management Plan(CZMP) for the State of Andhra Pradesh as per CRZ Notification 2019 with the revised cost, revised timeline and the data requirement as detailed below :

a. Revised cost: Rs.1,98,66,480/- (Rupees one crore ninety eight lakhs sixty six thousand four hundred eighty only, inclusive of GST)

b. Data required from APPCB:

- i. Census village boundary maps in shapefile format and village wise population data in soft copy/xls format, of all census villages falling in CRZ areas.
- ii. Survey numbers of Govt. land/Private lands
- iii. Eco-tourism plan and temporary tourism facilities in the beaches such as shacks, toilets or washrooms, change rooms, etc.
- iv. Fishing village boundaries, fish breeding areas, fish landing centers, fish drying areas, fishing zones in the water bodies etc.
- v. Existing authorized structures on the seaward side and features like cyclone shelters, rain shelters, helipads.
- vi. Maps/boundaries of new Municipalities, if any
- vii. Missing survey plot boundaries of a few villages, in shapefile format

c. Revised timeline/schedule of activities/period of Consultancy:

| Tasks | Total months from date of receipt of payment of cost/date of receipt of entire data from APPCB |
|--|--|
| Data collection | 0.5 |
| Processing of census maps, census data and cadastral maps | 1 |
| Preparation of the pre-draft CZMP maps on 1:25,000 scale for submitting to APPCB for comments | 2 |
| Preparation of the pre-draft CZMP maps on 1:25,000 scale for submitting to APPCB for public hearing | 3 |
| Public hearing, finalization of digital data as per corrections received from the APPCB, Andhra Pradesh, scrutiny by the Technical scrutiny Committee and generation of final maps | 4.5 |
| Approval of APCZMA/MoEF&CC and submission of final deliverables including the approved maps and shapefiles | 5 |

4. I, therefore request you to take up preparation of Andhra Pradesh Coastal Zone Management Plan as per the new CRZ Notification, 2019 vide G.S.R.37(E), dated 18th January 2019 with revised cost of Rs.1,98,66,480/- (Rupees one crore ninety eight lakhs sixty six thousand four hundred and eighty only), inclusive of GST, timeline etc. as detailed at Para - 3 above and submit the final APCZMA to Government.

OK

Yours faithfully,

N. Jagadeeswarar
for Special Chief Secretary to Government

Copy to :
✓ The Member Secretary,
A.P. Pollution Control Board,
Vijayawada.